

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (S) No.930 of 2018**

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Dilip Kumar ..... Petitioner  
Versus  
The State of Jharkhand & Others ..... Respondents

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. Onkar Nath Tewary, Advocate  
For the Respondents : Mr. Deepak Kumar Dueby, A.C. to A.G.

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**03/24.06.2020** Heard Onkar Nath Tiwari, learned counsel for the petitioner and Mr. Deepak Kumar Dubey, A.C. to A.G.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request of Mr. Deepak Kumar Dubey, learned counsel for respondents-State, post this matter tomorrow (25.06.2020).

**(Sanjay Kumar Dwivedi, J.)**

Anit